

**Central Administrative Tribunal
Principal Bench**

OA No.3921/2015

New Delhi, this the 27th day of October, 2015

**Hon'ble Mr. Justice Syed Rafat Alam, Chairman
Hon'ble Mr. P. K. Basu, Member (A)**

Sh. Chander Kant Dubey (Retd.)
(aged about 64 years)
Loco Pilot Passenger from Delhi Division (NR)
S/o Late Sh. Kamal Kant Dubey
R/o H. 179, Karampura,
New Delhi 110 015. Applicant.

(None is present)

VS.

1. Union of India
Through the General Manager
Northern Railway,
Baroda House,
New Delhi.
2. The Divisional Railway Manager
Delhi Division,
Northern Railway,
State Entry Road, Paharganj,
New Delhi. Respondents.

: O R D E R (ORAL) :

Hon'ble Mr. Justice Syed Rafat Alam, Chairman :

List has been revised, yet nobody responded on behalf of the applicant though name of Shri Lalita Prasad has been shown as learned counsel for the applicant. The OA is accordingly dismissed for want of prosecution.

**(P. K. Basu)
Member (A)**

**(Syed Rafat Alam)
Chairman**

/pj/

